

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 256 OF 2017**

**Dated: 4<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**Damodar Valley Power Consumers' Association ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushreee Bardhan for R-2

Mr. Aabhas Parimal  
Mr. Himanshu Shekhar  
Mr. Jamnesh Kumar for R-4

**ORDER**

List the matter for hearing on **26.09.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/kt*

**(Justice Manjula Chellur)  
Chairperson**